

Rev: No.72/02

In

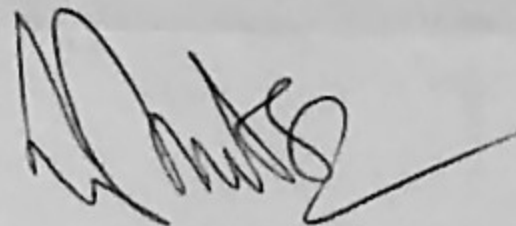
O.A.No.719/02

14.8.02

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

This application is for review of our order dated 1.7.02 passed in OA No.719/02. The review has been sought on the ground that the existence of the order dated 3.6.02 was not disclosed before this Tribunal at the time of passing of the order. However, we have perused the order of Hon'ble High Court dated 3.6.02. The order under review has been passed on merits. The order does not suffer from any error apparent on the face of record calling for review. The review application is rejected.



MEMBER(A)



VICE CHAIRMAN

Uv/